## **DECLARATION OF ASSETS AND LIABILITIES**

YEAR - 2021-2022

I, Dr. SUNIL KUMAR RAI, Son of Late BHAIROW PRASAD RAI, aged 51 years, belonging to Bihar Veterinary Service and presently working as Private Secretary (Govt.), Chief Whip, Main Opposition Party, Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.   | Description   | Self                                  | Spouse<br>Name(S)   | Dependant-<br>1<br>Name  | Dependan<br>t-2<br>Name  | Dependant<br>-3<br>Name  |  |
|-------|---|---------------------------------------|---|--|--|--|--|
| No.   |   | 1. Town                               | Dr. Sharda<br>Kumari  | Pragati<br>(Daughter)  | Pranav<br>(Son)  | Prachi<br>(Daughter)   |  |
| (i)   | Cash  | Rs. 21,000/-                          | Rs. 12,000/-  | Rs. 5,000/-  | Rs. 5,000/-  | Rs.5,000/-   |  |
| (ii)  | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies |                                       | Rs. 1,000/-   | Rs. 1,000/-<br>app   | Rs. 1,000/-  | Rs. 1,000/-  |  |
| (iii) | Bonds,<br>Debentures and<br>Shares in<br>companies                            | Bonds,<br>Debentures and<br>Shares in |   | Nil Nil  |  | Nil  |  |
| (iv)  | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          |                                       | Nii   | Nii  | RS.<br>20,000/   | Nil  |  |
| (v)   | Motor Vehicles<br>(details of<br>make, etc.)                                  | details of Hundai Verna               |   | Nil  | Nil  | Nil  |  |
| (vi)  | Jewellery (give details of gms. Silver - 10 gms. As Per Market Value          |                                       | Gold - 250<br>gms.<br>Silver - 200<br>gms. As Per<br>Market Value | Gold - 150<br>gms.<br>Silver - 100<br>gms. As Per<br>Market<br>Value | Gold - 20<br>gms.<br>Silver - 10<br>gms. As<br>Per Market<br>Value | Gold - 40<br>gms.<br>Silver - 10<br>gms. As Per<br>Market<br>Value |  |
| (vii) | Other assets,<br>such as values<br>of claims /<br>interests                   | such as values Ryfle- 315 (IOF), NP   |   | Nil  | Nil  | Nil  |  |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr.<br>No. | Description   | Self   | Spouse<br>Name(S) | Dependant-1<br>Etc. Name | Dependant-2<br>Etc. Name | Dependant-3<br>Etc. Name |
|------------|---|--|-------------------|--------------------------|--------------------------|--------------------------|
| (i)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value   | Rata Banka<br>436.71<br>Dismal<br>1,60,000/-<br>Dhankuria<br>Banka 36/25<br>62.50 Dismal | Nil               | Nil                      | Nil                      | Nil                      |
| (ii)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value   | Nil  | Nil               | Nil                      | Nil                      | Nil                      |
| (iii)      | Buildings (Commercial<br>and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total<br>measurement)<br>- Current market value | Nil  | Nil               | Nil                      | Nil                      | Nil                      |
| (iv)       | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value                                 | 1806.5 sq<br>feet House<br>1/2 Position<br>Paternal<br>House at<br>Patna                 | Nil               | Nil                      | Nil                      | Nil                      |
| (v)        | Others (such as interest in property)   | Nil  | Nil               | Nil                      | Nil                      | Nil                      |

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr.<br>No. | Description   | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as on Dec, 2020. |  |  |
|------------|---|---|-------------------------------------|--|--|
| (a)        | (i) Loans from Banks  | Housing Loan- 35,00,000/-<br>Personal Loan-10,00,000/-                    | 34,00,000/-<br>6,00,000/-           |  |  |
|            | (ii) Loans from financial institutions  | Nil   | Nil                                 |  |  |
|            | (iii) Government Dues:<br>(a) dues to departments<br>dealing with government<br>accommodation | Nil   | Nil                                 |  |  |
|            | (b) dues to departments<br>dealing with supply of water                                       | Nil   | Nil                                 |  |  |
|            | (c) dues to departments<br>dealing with supply of<br>electricity                              | Nil   | Nil                                 |  |  |
|            | (d) dues to departments<br>dealing with telephones  | Nil   | Nil                                 |  |  |
|            | (e) dues to departments<br>dealing with government  | Nil   | Nil                                 |  |  |

|   | transport (including aircraft and helicopters)  |  |            |
|---|---|--|------------|
| 1 | (f) Other dues, if any  | Friends, Relatives & Others  | 5,00,000/- |
| • | (i) Income Tax including<br>surcharge [Also indicate the<br>assessment year up to which<br>Income Tax Return filed. Give<br>also Permanent Account<br>Number (PAN)] | A/Y 2021-22<br>F/Y- 2020-21<br>Income Tax- 125823/-<br>PAN No ACMPR8723R | NII        |
|   | (ii) Wealth Tax [Also indicate<br>the assessment year up to<br>which Wealth Tax return filed.]  | Nil  | Nil        |
|   | (iii) Sales Tax [Only in case of proprietary business]  | Nil  | Nil        |
|   | (iv) Property Tax   | Nil  | Nil        |

## C. Personal Detail

| GPF/CPF/PRAN No. :- |    |                          | BHR/BVS-2302 |    |       |   |   |   |   |              |
|---------------------|----|--------------------------|--------------|----|-------|---|---|---|---|--------------|
| Gender              |    | MA                       | LE           |    |       |   |   |   |   |              |
| Date of Birth       | :- | 2                        | 3            | 0  | 8     | 1 | 9 | 7 | 0 | (DD/MM/YYYY) |
| Class/Group         | :- |                          | A            | (A | /B/C) |   |   |   |   |              |
| Cadre               | :- | BIHAR VETERINARY SERVICE |              |    |       |   |   |   |   |              |
| Home District       |    |                          | BANKA        |    |       |   |   |   |   |              |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Synil Kyngy Ren

Name of Employee: DR. SUNIL KUMAR RAI

Place: PATNA Designation: Private Secretary (Govt.),

Chief Whip, Main Opposition Party,

Bihar Vidhan Sabha, Patna

Date: 04/01/2022 Department: Parliamentary Affairs Department

Government of Bihar

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.